

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:745
ANSWERED ON:19.03.2012
CHECK ON SEA-EROSION
Vasava Shri Mansukhbhai D.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the coastal areas have become more vulnerable to sea/beach erosion in the country;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps to check the sea- erosion of the sea-shores lying alongwith the Bharuch and Sourashtra;
- (d) if so, the details thereof during the last three years and the current year; and
- (e) if not, the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) Assessment of shore line change for the Gujarat was carried out through National Center for Sustainable Coastal Management which delineated High, Medium, Low erosion stretches and stable coasts.

Development of Port and harbour projects, except those projects classified as strategic and defence related in high eroding stretches of the coast identified by MoEF based on scientific studies and in consultation with the State Government or the Union territory Administration has been prohibited under the Coastal Regulation Zone Notification, 2011. Accordingly, development of Port and Harbor is not permitted in high erosion stretches. In medium/low eroding stretches and stable coasts, development of Port and Harbor project is permitted only with shore protection measures viz beach nourishment, sand by-passing etc. and the specific conditions on regular monitoring of shore lines.